

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 07**  
**(IB)-674(PB)/2021**

**IN THE MATTER OF:**

Sanjib Kumar & Ors.	...	Applicant/Petitioner
Vs		
M/s. Vardhaman Esates & Developers Pvt Ltd	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 15.11.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

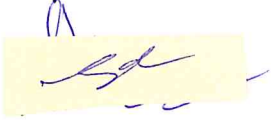
**PRESENT:**

For the Applicant : Mr. Chaitanyashil Priyadarshi, Mr. Tejaswai Bhanu,  
Mr. Krishnamohan Menon, Advs.

**ORDER**

Ld. Counsel for the parties appeared.

At the request of the Ld. Counsel, list the matter for a physical hearing on 05.12.2022.

  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

  
**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (TECHNICAL)**